GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 2668 TO BE ANSWERED ON 06.03.2020

Environmental Clearance to Construction Companies

2668. SHRI PRATHAP SIMHA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has imposed a ban on the issuance of No-Objection Certificate for environmental clearances to the various construction companies and industries in the country, including Karnataka;
- (b) if so, the details thereof;
- (c) whether the Ministry had formed any high-level committee for conducting inspection and probe the concerned realtors and companies;
- (d) if so, whether the committee has submitted its report to the Ministry and if so, the details thereof; and
- (e) whether the National Green Tribunal has taken note of the said cases and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) & (b) The Ministry of Environment, Forest and Climate Change has not imposed any ban on issuance of No-Objection Certificate (NOC) for environmental clearances to construction companies and industries in the country, including Karnataka. The Ministry accords prior environmental clearance for projects or activities listed in the Schedule to the Environment Impact Assessment (EIA) Notification, 2006 (and its amendments) after having followed the prescribed process in the said notification.

- (c) No Sir.
- (d) Does not arise.
- (e) No Sir.
